

Annexure-3

Name of the corporate debtor: Vijaygroup Housing Private Limited; Date of Commencement of CIRP: September 30, 2022; List of Creditors as on 15-03-2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in INR

Sr No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Asset Reconstruction Company (India) Limited	14-10-2022	3,09,31,91,052	3,09,31,91,052	Term Loan	3,09,31,91,052	NIL	No	82.52%	NIL	NIL	NIL	NIL	As handed over by the erstwhile IRP to RP on 29th March 2023
2	Aditya Birla Finance Limited	17-10-2022	41,33,98,422	41,33,98,422	Term Loan	41,33,98,422	NIL	No	11.03%	NIL	NIL	NIL	NIL	
3	Suraksha Realty Limited	17-10-2022	1,59,64,39,658	NIL	Security Deposit	NIL	NIL	No	NIL	NIL	NIL	NIL	1,59,64,39,658	
4	Prashant Raghunath Katkar	17-10-2022	20,20,724	NIL	TBC	NIL	NIL	No	NIL	NIL	NIL	NIL	20,20,724	
5	Vijaygroup Realty LLP	17-10-2022	52,10,47,255	NIL	TBC	NIL	NIL	Yes	NIL	NIL	NIL	NIL	52,10,47,255	
TOTAL			5,62,60,97,111	3,50,65,89,474		-	-	-	93.55%	-	-	-	2,11,95,07,637	-

Note :

1 TBC - To Be Confirmed OR Under verification OR awaiting clarifications from erstwhile IRP

2. Erstwhile IRP was replaced with RP on 15th March'23 (Order uploaded on 24th Mar'23) - Above claim status is as provide by erstwhile IRP and handover is work in progress